

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

Appeal No.8/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE PR. COMMISSIONER OF INCOME TAX V/S SPRINT MERCANTILES PVT. LTD.
UNDER SECTION	252(3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Gaurav Mahajan, Sr. S.C. : *For the Appellant*
Sh. Vipin Kr. Kushwaha, Adv. : *For Respondent*
Sh. Krishna Dev Vyas, Adv. : *For the ROC*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the appellant seeks and is granted two weeks time to file rejoinder to the counter filed by the non-applicant respondent/directors
- 2.** Let the matter be adjourned for further hearing on 13th June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

2nd May, 2024

Bipul Kumar Tiwari
(Stenographer)